

No. A-22011/03/2017-Ad.-II
Government of India
Ministry of Corporate Affairs

Shastri Bhawan, 'A' Wing, 5th Floor,
New Delhi, dated 13.09.2018

OFFICE ORDER

With the approval of the Competent Authority, the following transfers/ postings are hereby ordered with immediate effect and until further orders:

S. No.	Name of officer	Current posting	Posted as
1.	Shri L.P. Kolla	Registrar of Companies, CRC, Manesar	Official Liquidator, Hyderabad
2.	Shri V. Elangovan	Official Liquidator, Hyderabad	Joint Director, O/o RD (NWR), Ahmedabad
3.	Shri S.P. Kumar	Joint Director, O/o RD (NER), Shillong	Registrar of Companies, CRC, Manesar
4.	Dr. Ramesh Kumar	ROC, Shillong with addl. Charge of OL, Guwahati	Deputy Director, O/o RD (NER), in addition to existing duties of ROC, Shillong and OL, Guwahati
5.	Shri Naikwadi Parvez Fattulal	Asst. ROC-cum-Asst. OL, Jaipur	Assistant Director, MCA Hqrs (Legal Section)


(Ravi Vazirani)

Under Secretary to the Government of India

To,

1. Officers concerned
2. PS to Hon'ble CAM/ MoS, CA
3. O/o Secretary/ AS/ DGCoA/ JS (AA)/ JS (K)/JS (GKS)/ JS (AC)/ EA/ DDG/ DIIs
4. All Regional Directors, MCA
5. PAO, MCA, New Delhi/ Kolkata/ Chennai/ Mumbai
6. E-Gov. Cell for placing it in the employees' corner (under transfer/posting)
7. Personal file/ Service Book of the officers concerned
8. Guard file-2018